

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4399  
ANSWERED ON:04.08.2009  
SUGAR EXPORT SUBSIDY  
Jawale Shri Haribhau Madhav

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the payment for sugar export subsidy and buffer stock subsidy to some sugar mills is still outstanding against the Union Government;
- (b) if so, the details thereof and the reasons therefor, State-wise; and
- (c) the time by which the Union Government is likely to clear the said dues?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): State-wise status of claims of sugar factories for export assistance is at Annexure-I. As regards claims of buffer stock subsidy, sugar factories are required to submit their claims on quarterly basis. The claims of the sugar factories are settled in three phases. In the first phase, claims for the two quarters of 1st buffer of 20 lac tons and one quarter of 2nd buffer of 30 lac tons are settled. In the second phase, claims for two quarters each of 1st and 2nd buffer are settled. In the third phase, the claim for the 4th quarter of 2nd buffer is settled. A statement indicating number of state-wise and phase-wise outstanding claims is enclosed at Annexure-II. The claims are outstanding mainly due to non-submission of complete documents by the sugar factories.

(c): The claims of the sugar factories for payment of buffer stock subsidy and export assistance are settled in terms of Rule 19A and 20A of the Sugar Development Rules, 1983, respectively, on submission of complete documents. In case of incomplete documents the sugar mills have been asked to fulfill the requirements as per Sugar Development Fund (SDF) Rules 19A and 20A. The processing and sanction of the claims is an ongoing process and there is always a time gap between receipt of claim and payment against the same.